

Complaints regarding purchase of warship

1420. SHRI BASAWARAJ PATIL: Will the Minister of DEFENCE be pleased to state:

(a) whether there are several complaints against warship purchases and their utilization in India; and

(b) if so, the steps taken by Government to overcome this problem?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) No, Sir.

(b) Does not arise.

Implementation of Guidelines on OROP

1421. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government issued guidelines for One Rank One Pension (OROP) for Retired Armed Forces Personnel and when these orders have been issued;

(b) whether guidelines have been issued for their implementation;

(c) whether Government has received any representation from the National Ex-servicemen Co-ordination Committee (Regd.) and its State units regarding the Welfare of Ex-servicemen and their dependents raising the various issue pertaining to them including Conscripton and Formation of Ex-servicemen Commission and Special Central Pay Commission for Armed Forces Personnel, Serving and Retired;

(d) whether Government has given any assurance to them in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI INDERJIT SINGH RAO): (a) and (b) The principle of One Rank One Pension for the Armed Forces has been accepted by the Government. The modalities for implementation were discussed with various stakeholders and are presently under consideration of the Government. It will be implemented once the modalities are approved by the Government.

(c) Yes, Sir.

(d) No, Sir.

(e) Does not arise.